

ITEM NO.32

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 4399/2023

ASHUTOSH KUMAR UPADHYAY & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

WITH

C.A. No. 4401/2023 (III-A)

C.A. No. 4400/2023 (III-A)

Date : 29-01-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sanjay Kumar Dubey, AOR
Ms. Shuchi Singh, Adv.
Mr. Krishna Kant Dubey, Adv.
Mr. Rakesh Kumar Tewari, Adv.
Mr. Vivek Kumar Pandey, Adv.
Mr. Ujjwal Kumar Dubey, Adv.

M/S. Mukesh Kumar Singh And Co., AOR
Mr. Mukesh Kumar Singh, Adv.
Mr. Vineet Singh, Adv.
Mr. Ikshit Singhal, Adv.
Ms. Komal Singh, Adv.
Mr. Surendra Singh Rana, Adv.

Mr. Purushottam Sharma Tripathi, AOR

For Respondent(s)

Mr. Amit, AOR
M/S. Mukesh Kumar Singh And Co., AOR

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Abhilash Kumar Singh, Adv.

contd...

Ms. Shreyasi Aggarwal, Adv.
Mr. Suraj Singh, Adv.
Mr. Manoj Kumar Sharma, Adv.
Mr. Bhuwan Chandra, Adv.

Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Mr. Vishal, Adv.
Mr. Gaurav Dhingra, AOR
Mr. Shashank Singh, AOR

M/S. Karanjawala & Co., AOR
Mr. Shyam Suman Singh, Adv.
Mr. Arjun Sharma, Adv.
Ms. Varuna Juneja, Adv.

UPON hearing the counsel the Court made the following
O R D E R

C.A. Nos. 4399 and 4400/2023

Respondent Nos.1 to 12 are duly represented.

C.A. No. 4401/2023

Respondent Nos.1 to 11 are duly represented.

Service is complete on respondent No.12 but none has entered appearance.

Respondent Nos.13 to 24 have been deleted in view of Hon'ble Judge in Chambers' order dated 08.01.2024.

Parties may file statement of case within stipulated time.

Registry to process the matters for listing before the Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar